CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

Original Application No.180/00329/2019 & O.A No.180/00331/2019

Thursday this the 18th day of March 2021

CORAM:

HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER

O.A No.180/00329/2019

M.A.Joju, aged 53 years S/o.M.C.Anthony Chief Loco Inspector Southern Railway/Ernakulam Junction Residing at: Mundadan House Nayathodu P.O, Angamaly Ernakulam District, Pin – 683 572 Ph.No.8138844057

...Applicant

(By Advocate Mr.T.C.Govinda Swamy)

versus

- 1. Union of India represented by the General Manager, Southern Railway Head Quarters Office, Park Town P.O Chennai 600 003
- The Principal Chief Personnel Officer Southern Railway Head Quarters Office, Park Town P.O Chennai – 600 003
- 3. The Divisional Railway Manager Southern Railway, Trivandrum Division Thiruvananthapuram 694 014
- 4. The Sr.Divisional Personnel Officer Southern Railway, Trivandrum Division Thiruvananthapuram 694 014

....Respondents

(By Advocate Mrs.Girija K.Gopal)

O.A No.180/00331/2019

N.B.Sasikumar, aged 55 years, S/o.Bhaskaran Nair Chief Loco Inspector, Southern Railway/ Ernakulam Junction, Residing at:"Chandrakantham" Pandarachira Road, Kadavanthara, Kochi – 682 020 Ph.No.8138844057

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- 1. Union of India represented by the General Manager, Southern Railway Head Quarters Office, Park Town P.O Chennai 600 003
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- 3. The Divisional Railway Manager Southern Railway, Trivandrum Division Thiruvananthapuram – 694 014
- 4. The Sr.Divisional Personnel Officer Southern Railway, Trivandrum Division Thiruvananthapuram 694 014

....Respondents

(By Advocate Mr. Thomas Mathew Nellimoottil)

These applications having been heard on 18th March 2021, this Tribunal on the same day delivered the following:

ORDER (ORAL)

HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER

The applicants are aggrieved by the refusal on the part of the 4th respondent Senior Divisional Personnel Officer to step up the pay of the applicants on par with their junior one Sri.K.Venugopala Pillai despite the specific statutory provision contained in Rule 7(10) of the Railway Services (Revised Pay) Rules, 2016.

2. When the matter was taken up for consideration today, counsel for the

respondents in O.A No.180/329/2019 submits that the respondents have already granted the relief and what remains is only to handover the arrears to the applicants. A copy of the order, granting fixation, is produced in O.A No.329/2019 as Annexure A-15 also. Counsel for the respondents in O.A 180/331/2019 submits that they are ready to grant relief.

3. In view of the above circumstances, respondents are directed to comply with Annexure A-15 order issued by them by giving arrears of pay, on fixation, within two months from the date of receipt of a copy of this order. The Original Applications are disposed of as above. No costs.

K.V.EAPEN ADMINISTRATIVE MEMBER P.MADHAVAN JUDICIAL MEMBER

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List of Annexures

O.A No.180/00329/2019

- Annexure A1 A true copy of letter bearing No.V/P.721/GC/Mech/30 dated 19.12.2018 issued by the 4th respondent
- Annexure A2 A true copy of seniority list of Loco Pilot (Mail)/Mail Driver as on 1.6.2011, published by the 4th respondent under No.V/P 612/VI/RG dated 21.6.2011
- Annexure A3 A true copy of order issued by the 4th respondent under OO No.28/2013/Ele(OP) dated 30.04.2013
- Annexure A4 A true copy of Office Order bearing No.05/2017/Elec(OP) dated 22.2.2017 issued by the 4th respondent
- Annexure A5 A true copy of Memorandum bearing No.V/P 524/Fix of pay dated 1.11.2018 issued by the 4th respondent
- Annexure A6 A true copy of representation dated 20.8.2017, submitted by the applicant addressed to the 4th respondent
- Annexure A7 A true copy of representation dated 17.10.2017 submitted by the applicant addressed to the 4th respondent
- Annexure A8 A true copy of representation dated 26.6.2018 submitted by the applicant addressed to the 4th respondent
- Annexure A9 A true copy of representation dated 6.8.2018, submitted by the applicant addressed to the 3rd respondent
- Annexure A10 A true copy of representation dated 11.10.2018, submitted by the applicant addressed to the Additional Divisional Railway Manager
- Annexure A11 A true copy of representation dated 11.10.2018, submitted by the applicant addressed to the 2nd respondent Chief Personnel Officer
- Annexure A12 A true copy of letter bearing No.V/P 721/GC/Mech dated 19.12.2018 issud by the 4th respondent along with its enclosure.
- Annexure A13 A true copy of request of the applicant dated 16.3.2019, addressed to the Chief Public Information Officer at Southern Railway Headquarters, Chennai
- Annexure A14 A true copy of the letter bearing No.P(Co-ord)/RTIA/2019/153 dated 4.4.2019 issued from the office of the Public Information Officer, Headquarters.
- Annexure A15 A true copy of the Memorandum No.V/P 524/VI/RG/Fixation (Pilot) dated 13.2.2020 issued by the fourth respondent.

O.A No.180/00331/2019

- Annexure A1 A true copy of letter bearing No.V/P.721/GC/Mech/31 dated 19.12.2018 issued by the 4th respondent
- Annexure A2 A true copy of OO No.55/2005/RG(M) dated 15.12.2005 issued by the fourth respondent
- Annexure A3 A true copy of order bearing No.05/2017/Elec(OP) dated 22.2.2017 issued by the 4th respondent
- Annexure A4 A true copy of Memorandum bearing No.V/P 524/Fix of pay dated 1.11.2018 issued by the 4th respondent
- Annexure A5 A true copy of representation dated 20.8.2017, submitted by the applicant addressed to the 4th respondent
- Annexure A6 A true copy of representation dated 17.10.2017 submitted by the applicant addressed to the 4th respondent
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- Annexure A8 A true copy of representation dated 6.8.2018, submitted by the applicant addressed to the 3rd respondent
- Annexure A9 A true copy of representation dated 11.10.2018, submitted by the applicant addressed to the Additional Divisional Railway Manager
- Annexure A10 A true copy of representation dated 11.10.2018, submitted by the applicant addressed to the 2nd respondent Chief Personnel Officer
- Annexure A11 A true copy of letter bearing No.V/P 721/GC/Mech dated 19.12.2018 issued by the 4th respondent along with its enclosure.
- Annexure A12 A true copy of request of the applicant dated 16.3.2019, addressed to the Chief Public Information Officer at Southern Railway Headquarters, Chennai
- Annexure A13 A true copy of the letter bearing No.P(Co-ord)/RTIA/2019/153 dated 4.4.2019 issued from the office of the Public Information Officer, Headquarters.
- Annexure A14 A true copy of the Office Memorandum No.4/3/2017-Est.(Pay-I) dated 26.10.2018 issued by the DoP&T

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